GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3845 TO BE ANSWERED ON 11.12.2019

ADULTERATION OFFENCES

3845. DR. VIRENDRA KUMAR SHRI MANSUKHBHAI DHANJIBHAI VASAVA

Will the Minister of Law and Justice be pleased to state:

- (a) whether there is any proposal to make adulteration offences a non-bailable crime and to make provisions for life sentence including heavy penalties for such criminals; and
- (b) if not, the way the Government proposes to combat this problem prevailing on a large scale across the country?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): The information is being collected and will be laid on the Table of the House.